

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 184 of 2013 & IA No. 253 of 2013 and
Appeal No. 185 of 2013 & IA No. 254 of 2013**

Dated : 7th January, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of

Bhaskar Shrachi Alloys Ltd. ...Appellant(s)

Versus.

Central Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Radhika Gupta

**Counsel for the Respondent(s): Mr. K.S. Dhingra for R-1
Ms. Swagatika Sahoo for R.2**

ORDER

It is pointed out by the learned counsel for the parties that Appeal filed against the impugned order on similar grounds is being heard by Court-I in Appeal no. 264 of 2013 which is coming for hearing on 6.2.2014..

Accordingly, post the matter before Hon'ble Chairperson for further suitable orders for placing these Appeals for hearing along with Appeal no. 264 of 2013 on **6.2.2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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